

**Settlement of strike and lockout cases during 1979 and 1980**

1092. SHRI SUNIL MATTRA: Will the Minister of LABOUR be pleased to state the State-wise percentage of total cases of strikes and lockouts settled by the intervention of State Governments in terms of conciliation in 1979 and 1980 separately?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): The requisite information is being collected from the concerned authorities and the same will be placed on the Table of the House when received.

**Identification of bonded labour**

1093. SHRI SUNIL MATTRA:  
SHRI ANANDA PATHAK:

Will the Minister of LABOUR be pleased to state:

(a) what is the number of bonded labour identified in different States; and

(b) what steps have been taken to further identify the bonded labours in different States?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) According to figures furnished by the State Governments the total number of identified labourers in different States is 1,39,494 as on 31-3-1982.

(b) State Governments have been requested to take prompt measures to identify the existence of bonded labourers through the following:—

- (i) through house-hold surveys by the Revenue Department with the help of available agencies;
- (ii) through survey/census being undertaken for identifying target groups for allotment of house sites/houses;
- (iii) by integrating the surveys with the preparation of village plans under the Rural Development Programme; and

(iv) by intensive studies and surveys undertaken in respect of stone quarries and brick kilns.

**Rules and procedure for allotment of steel to new factories in cooperative sector**

1094. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of STEEL AND MINES be pleased to state the rules and procedure laid down for allotment of steel for the construction work of new factories being set up in cooperative sector?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): New factories in the Cooperative Sector have to register their demand for steel with the producers' stockyards. Cooperative units in the small scale sector have to register their demand with the State Small Industries Corporations.

मध्य प्रदेश के खंडवा जिले का औद्योगिक रूप से पिछड़ा हुआ घोषित किया जाना

1095. श्री शिव कुमार सिंह ठाकुर : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या मध्य प्रदेश के खंडवा जिले का औद्योगिक रूप से पिछड़ा हुआ घोषित करने की कोई योजना सरकार के विचाराधीन है ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : खंडवा जिले को औद्योगिक रूप से पिछड़ा हुआ घोषित नहीं किया गया है। पिछड़े जिलों/क्षेत्रों की सूची में परिवर्तन करना, यदि कोई हुआ तो, सरकार द्वारा पिछड़े क्षेत्रों के संबंध में बनाई गई राष्ट्रीय समिति द्वारा प्रस्तुत की गई औद्योगिक छितराव सम्बंधी रिपोर्ट जो सरकार के विचाराधीन है, पर सरकार द्वारा लिए जाने वाले निर्णय पर निर्भर करेगा।